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Gujarat State Guarantees (Amendment) Act, 1969 19 of 1969

[18 December 1969]

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Gujarat State Guarantees (Amendment) Act, 1969 19 of 1969

[18 December 1969]

An Act further to amend the Gujarat State Guarantees Act, (Guj. XXII of 1963) 1963. It is hereby enacted in the Twentieth Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Gujarat State Guarantees (Amendment) Act, 1969.

2. Amendment Of Section 2 Of Guj. Xxii Of 1963 :-

In sub-section (1) of section 2 of the Gujarat State Guarantees Act, 1963, for the letters and figures "Rs. 3,00,00,00,000", the letters and figures "Rs. 5,00,00,00,000" shall be substituted.